

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2015

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. AC Boxipatro

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Mr. Damodar Solanki for R-1

Mr. Sanjay Sen, Sr. Adv.
Ms. Divya Chaturvedi
Mr. Saransh Shaw for R-2

ORDER

List the matter for hearing on **07.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/pk

**(Justice Manjula Chellur)
Chairperson**